

(1)

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-465/2005  
OA-2786/2003**

**New Delhi this the 6<sup>th</sup> day of January, 2009.**

**Hon'ble Mr. Justice M. Ramachandran, Vice-Chairman (J)  
Hon'ble Mr. N.D. Dayal, Member (A)**

Shri Girwar Singh  
S/o Sh. Budh Singh  
Retd. as Mason (Adhoc)  
R/o 12/290, Kalyanpuri  
New Delhi - 110 091.  
(By Advocate: Shri K.K. Patel)

...Applicant

versus

1. Shri I.P.S.Anand  
The General Manager,  
Northern Railway,  
Head Quarter Office, Baroda House,  
New Delhi.
2. Shri P.K.Goel,  
Divisional Railway Manager,  
Northern Railway,  
DRM Office (State Entry Road),  
New Delhi.

...Respondents.

(By Advocate: Shri R.L.Dhwan)

**ORDER (ORAL)**

**By Mr. Justice M. Ramachandran, VC(J):**

It is submitted by Shri R.L.Dhwan, counsel for respondents that payments have been made and what ~~has~~ remained to be paid is interest, which will also be paid within a period of four weeks from today. In the circumstances, contempt proceedings are not to be continued. The Contempt Petition is closed.

  
(N.D. Dayal)  
Member (A)

  
(M. Ramachandran)  
Vice Chairman (J)

/kdr/